



Counsel for the Appellant (s) : Mr. G Umapathy

Counsel for the Respondent (s) : Mr.Abhishek Mitra for R-1  
Ms. Pooja Priyadarshini for R-1  
Ms. Richa Bhardwaj for  
Mr. Buddy A Ranganadhan  
For R-2

**Appeal No. 42 of 2011**

**Maharashtra State Electricity  
Distribution Company Ltd.**

...

**Appellant(s)**

**Versus**

**M.E.R.C. & Ors.**

**Respondent (s)**

Counsel for the Appellant (s) : Mr.Abhishek Mitra  
Ms. Pooja Priyadarshini

Counsel for the Respondent (s) : Ms. Richa Bhardwaj for  
Mr. Buddy A Ranganadhan  
For MERC

**ORDER**

Learned Counsel for the Appellant seeks 4 weeks time to file  
rejoinder in appeal No. 42 of 2011.

Post the matter for hearing **on 22.09.2011.**

**(Justice P.S. Datta)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

PK